

Annexure-7 Name of the corporate debtor: Shri Tradco Deesan Private Limited; Date of commencement of Liquidation: 15.05.2026; List of creditors as on															
List of Operational creditors (Government Dues)(Amount in ₹)															
Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Dy. Com. of State Tax, DHU-VAT-E-002 (LTU)		11.09.2023	62,879,178.00	59,193,351.00				No					3,685,827.00	
2	EPFO, Nasik (PF)		01.12.2023	7,091,514.00	-				No					7,091,514.00	
3	DGGI, Nagpur (GST)		11.12.2023	47,867,292.00	-				No	-	-	-		47,867,292.00	
4	Commissioner of Custom		02-06-2026	39,944,143.00					No						
5	Income Tax		20-05-2026	9,373.00											
	Total			157,791,500.00	59,193,351.00						-			58,644,633.00	